

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Srinagar

Phone.No. 0191-2547169-(J)
0194-2506262-(S)

NOTIFICATION

Jammu, the 27th November, 2020

S. O. 368 Whereas, on 21-5-2020 Police Pulwama received reliable information that the HM terrorists identified as Adil Hafiz S/O Habibullah Hafiz R/O Dalipora, (2) Azad Ahmad Lone S/O Mohammad Abdullah Lone R/O Lelhaar & (3) Jehangir Ahmad Malik S/O Ali Mohammad Malik R/O Achan fired indiscriminately upon the joint naka party of Police/CRPF at Prichloo bridge; and

2. Whereas, during firing HC Anoop Singh and Sg. Constable Mohammad Ibrahim of 10th Bn IRP sustained injuries. The injured officials were shifted to hospital where HC Anoop Singh succumbed to his injuries; and

3. Whereas, a case FIR NO. 112/2020 U/S 18,20,39 ULA (P) Act, 1967, was registered in Police Station Pulwama and investigation of the case was taken up; and

4. Whereas, during the course of investigation, site plan of place of occurrence and statement of witnesses acquainted with the facts and circumstances of the case were recorded under the relevant provisions of law; and

5. Whereas, during the course of investigation it was revealed that three accused persons namely (1) Nadish Farooq Dhobi S/O Farooq Ahmad R/O Wahibugh, (2) Aqib Ahmad Bhat S/O Nisar Ahmad Bhat R/O Dalipora and (3) Umer Ismail S/O Mohammad Ismail Sheikh R/O Sirnoo were working as OGWs for the above terrorists and were providing logistic support to terrorists; and

6. Whereas, during further investigation all the three accused OGWs were arrested in connection with the case and the accused disclosed that they had provided necessary logistic support to the above terrorists and information of security forces movement in the area; and

7. Whereas, during the investigation the CDR analysis of the mobile phones of accused OGWs were obtained and it was revealed that the above OGWs were in constant touch with the above terrorists and on the date of occurrence i.e 21.05.2020 the accused persons ensured safe passage to the terrorists who attacked the security forces; and

8. Whereas, on the basis of investigation, statement of witnesses recorded and other evidence collected, the investigating officer has established prima facie involvement of below mentioned accused persons in the commission of offences punishable under Unlawful Activities (Prevention) Act, 1967 as shown against each accused as under:-

S.No.	Name of the Accused	Offence
1.	Nadish Farooq Dhobi S/O FARooq Ahmad Dhobi R/O Wahibugh.	18,39 ULA (P) Act
2.	Aqib Ahmad Bhat S/O Nisar Ahmad Bhat R/O Dalipora.	
3.	Umer Ismail Sheikh S/O Mohammad Ismail Sheikh R/O Sirnoo.	

9. Whereas, the Authority appointed by the Government under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967 has independently examined the case diary file and all the other relevant documents relating to the case and has come to the conclusion that prima facie case is made out against the above accused; and

10. Whereas, after perusing the Case Diary File, the relevant documents and also taking into consideration the views of the Authority appointed under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government is of the view that there is sufficient material and evidence available against the above mentioned accused for their prosecution under the provisions of law.

Now therefore, in exercise of powers conferred by Sub-Section 02 of Section 45 ULA (P) Act 1967 the Government hereby accord sanction for launching prosecution against the above accused

persons for the commission of offences punishable under sections 18,39 of Unlawful Activities (Prevention) Act, 1967, in the case FIR No. 112/2020 of Police Station Pulwama.

By Order of the Government of Jammu and Kashmir.

Sd/-

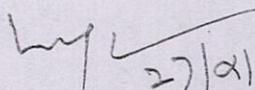
Principal Secretary to the Government
Home Department.

No. Home/Pros/ 185/S /2020

Dated: 27.11.2020.

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Director General of Police, Srinagar. The CD file in original is returned herewith.
3. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
4. Private Secretary to Principal Secretary to the Government, Home Department.
5. Stock file.


27/11/20
Special Secretary to the Govt.
Home Department 